Annexure-2
Name of the corporate debtor: Varun Resources Limited; Date of commencement of liquidation: 04/12/2018; List of stakeholders as on: 15.05.2025
List of unsecured financial creditors

Sl.	Name of creditor	Details of claim	received	Details of claim Admitted				Amount	Amount of any	Amount of claim	Amount	Remarks, if any
No.		Date of receipt	Amount claimed	Amount of claim	Nature of	Amount	% share in	of	mutual dues, that	rejected	of claim	
				admitted	claim	covered		_	may be set off		under	
							of claims	t claim			verificatio	
						guarantee	admitted				n	
												Personal Guarantee given by Mr. Yudhishtir
												Khatau
		02.01.2010	104.450.504	104 450 504			1.000/					As per order passed by NCLT in IA 1342 of 2018,
	FC-2 Axis Bank	03.01.2019	104,452,734	104,452,734	Unsecured		1.23%	-	-	-	-	the claim admitted is adjusted in the updated
												stakeholders list to the extent of ₹ 20 crores
2	FC-5 Deeplok Financial Services	11.01.2019	774,486	774,486	Unsecured		0.01%	-	-	-	_	
	Limited		·	•								
3	FC-7 Finance Exchange (India) Limited	05.02.2019	1,400,000	1,400,000	Unsecured		0.02%	-	-	-	-	
4	FC-12 State Bank of India	21.01.2019	8,405,918,234	8,405,918,234	Unsecured		98.75%					(Secured= 12,617,620,849, Unsecured=
<u> </u>	1 C-12 State Dank of Illula	21.01.2019	0,703,710,234	0,705,910,254	Offsecured		90.7370					8,405,918,233, Total= 21,023,539,082)
5	FC-14 Bank of Baroda	23.08.2021	1,347,770,583	-	Unsecured		0.00%	-	-	1,347,770,583	I	No documents of liability being in VRL made
T												available.
Total			9,860,316,037	8,512,545,454		-	100%	-	-	1,347,770,583	-	